

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

No. Admin-12012/1/2023-CERC

Dated: 03rd January 2024

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Recruitment, Control and Service conditions of Staff) (Sixth Amendment) Regulations, 2024

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 and all other powers enabling it in this behalf, the Commission has made the Draft Central Electricity Regulatory Commission (Recruitment, Control and Service conditions of Staff) (Sixth Amendment) Regulations, 2024. Draft regulations are posted on the Commission's website, i.e. www.cercind.gov.in and can be downloaded.

2. Notice is hereby given under sub-section (3) of section 178 of the Act read with Rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments from the stakeholders on the draft regulations. The communication in this regard may be sent to the undersigned by 18th January 2024. The comments may be sent over e-mail at **secy@cercind.gov.in**.

3. Any communication received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary, CERC